

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:359
ANSWERED ON:03.12.2003
DELHI-AGRA CORRIDOR
JASWANT SINGH YADAV

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India has appointed M/s Interall ICS Cecons D&M Co. Pvt. Ltd. as its agent for developing, maintaining and managing the affairs relating to Development of NH-2, Delhi-Agra corridor;
- (b) if so, the terms and conditions thereof;
- (c) the total amount paid by the Government to the said company so far, year-wise;
- (d) whether any discrepancies have been noticed in the working of said company; and
- (e) if so, the details thereof alongwith the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKIRISHNAN)

- (a) & (b) M/s Intertoll ICS CE Cons. O&M Company Pvt. Ltd. has been awarded the work of operation and maintenance of NH-2 (Delhi-Agra section) by National Highways Authority of India (NHA) w.e.f. 8.8.2002. The scope of work includes road maintenance, asset management, route operation and user fee collection. It is a performance based contract.
- (c) The year wise amount paid to the above company is given below:
 - (i) Financial year 2002-2003 : Rs. 11.44 crore.
 - (ii) Financial year 2003-2004 : Rs. 11.06 crore till date.
- (d) & (e) Some deficiencies were noted in their performance relating to maintenance for which show cause notices have been issued to the company.